THE HIGH COURT OF MEGHALAYA SHILLONG

NOTICE

No.HCM-III/313/2014/

Dated Shillong the _____Dec, 2014

It is hereby notified to all concerned that in case of urgent matters vacation court of Hon'ble Mr Justice T Nandakumar Singh will sit on 8.1.2015 at 10:30 A.M., the Court shall also take up any urgent matters on any day during vacation. Filing will be opened from 11:00 AM to 2:00 PM from 2.1.2015 to 23.1.2014.

Registrar General

Memo No.HCM-III/313/2014/2531 A Dated Shillong the ____ Dec, 2014

Copy for information to:-

- 1. The Registrar, High Court of Meghalaya, Shillong.
- 2. The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice (Acting) High Court of Meghalaya, Shillong.
- 3. The Joint Registrar-cum-OSD to Hon'ble the Chief Justice (Acting)
- 4. The Advocate General, High Court of Meghalaya, Shillong.
- 5. The Deputy Registrar, Judicial, High Court of Meghalaya, Shillong.
- 6. The Assistant Registrar, Judicial, High Court of Meghalaya, Shillong, to circulate the same in the Judicial Section.
- 7. Librarian-cum₇Research Officer, High Court of Meghalaya, Shillong.
- The Private Secretaries to Hon'ble the Chief Justice(Actingh), High Court of Meghalaya, Shillong.
- The Private Secretary to Hon'ble Mr. Justice T.NK. Singh, High Court of Meghalaya, Shillong.
- The Private Secretary to Hon'ble Mr. Justice S.R Sen, High Court of Meghalaya, Shillong.
- 11. The Addl. Advocate General, High Court of Meghalaya, Shillong.
- 12. Mr/Ms/Mrs______Senior Advocate, High Court of Meghalaya, Shillong
- 13. The System Analyst, High Court of Meghalaya, Shillong to upload the above notice in the website.
- 14. The Central Government Counsel, High Court of Meghalaya, Shillong.

15. The President/Secretary Shillong High Court Bar Association, Shillong.

16. Superintendent Judicial, High Court of Meghalaya, Shillong.

17. The Court Masters, High Court of Meghalaya, Shillong.

18. The High Court Notice Board.

19. Office File.

REGISTRAR GENERAL